

the Twenty-second Report of the Department-related Parliamentary Standing Committee on Human Resource Development on the Demands for Grants for 1995-96, of the Department of Education.

12.11 hrs.

**STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS**

**Nineteenth Report**

[English]

PROF. R.R. PRAMANIK (Mathurapur) : Sir, I beg to lay on the Table a copy (Hindi and English versions) of the Nineteenth Report of the Standing Committee on Science and Technology, Environment and Forests on the Demands for Grants (1995-96) of the Department of Ocean Development.

12.11½ hrs.

**BUSINESS OF THE HOUSE**

[English]

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) : With your permission, Sir, I rise to announce that Government Business during the week commencing 2nd May, 1995 will consist of :

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Further General Discussion on General Budget for 1995-96.
3. Discussion and Voting on the Demands for Grants (General) for 1995-96 under the control of Ministries of :

(a) Defence

(b) External Affairs

PROF. PREM DHUMAL (Hamirpur) : I request that the following may be included in the next week's agenda :

1. Regarding delay in removing the anomalies in the implementation of one time increase in pension for the ex-servicemen and take immediate steps for granting these benefits to those ex-servicemen who have been deprived of them.
2. Regarding immediate channelisation of the Swan river and its seventh-three tributaries in the Una District of Himachal Pradesh.

[Translation]

SHRI JANARDAN MISRA (Sitapur) : Sir, I request that the following may be included in the next week's list of business :

1. Regarding considering measures for effectively enforcing the Public Distribution System in the whole country particularly in Uttar Pradesh.
2. Regarding reconsidering the National Rural Electrification Policy for extending the benefits of electricity to the rural areas.

[English]

SHRI GEORGE FERNANDES (Muzaffarpur) : Sir, I request that the following may be included in the next week's agenda :

1. Regarding review of the Tehri Dam Project against the backdrop of the continuing reports that there is bound to be major seismic activity in the region.
2. Regarding the decision of the Government to sell the 50 per cent equity held by it in Maruti Limited to Japan's Suzuki Company.

SHRI KASHIRAM RANA (Surat) : Sir, I request that the following may be included in the next week's agenda :

1. Regarding early allocation of gas to Gujarat from Bombay High and other offshore fields.

SHRI B.N. REDDY (Miryalguda) : Sir, I request that the following may be included in the next week's agenda :

Regarding early reopening of the FCI Modern Rice Mill at Miryalguda in Nalgonda District of Andhra Pradesh.

[Translation]

DR. LAXMINARAYAN PANDEYA (Mandsaur) : Sir, I request that the following may be included in the next week's list of business :

1. Regarding the need of formulating an effective legislation in view of checking the air and water pollution by the factories using chemical fluids in different states so as to curb the rising problem of pollution in Madhya Pradesh and Rajasthan alongwith other States.
2. Regarding the need of formulating a definite policy to mitigate the discontentment among the lakhs of opium growers about their problems so that the farmer can get remunerative prices alongwith the fixed average.